COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 220 OF 2018

Dated : 22nd August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Jhajjar KT Transco Private Limited **...Appellant(s)**
Vs.
Haryana Electricity Regulatory Commission & Anr. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Ms. Poonam Verma
Ms. Abiha Zaidi

Counsel for the Respondent(s) : Mr. Samir Malik
Mr. Shubham Raheja

ORDER

List the matter for hearing on ***29.08.2019 at 2.30 p.m.***

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/mkj